

FORM A

PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF
M/S HOMES CONNECT DEVELOPERS PRIVATE LIMITED**

1	Name of corporate debtor	HOMES CONNECT DEVELOPERS PRIVATE LIMITED
2	Date of incorporation of corporate debtor	20/01/2015
3	Authority under which corporate debtor incorporated	ROC- DELHI, MINISTRY OF CORPORATE AFFAIRS
4	Corporate Identity Number of corporate debtor	U70102DL2015PTC275741
5	Address of the registered office and principal office of corporate debtor	9/100, SHASTRI GALI, VISHWAS NAGAR, SHAHDARA, DELHI, EAST DELHI-110032, INDIA
6	Insolvency commencement date in respect of corporate debtor	25/10/2019
7	Estimated date of closure of insolvency resolution process	21/04/2020
8	Name and registration number of insolvency professional acting as interim resolution professional	RANJEET KUMAR VERMA Reg. No.: - IBBI/IPA-002/IP-N00301/2017-18/10859
9	Address and e-mail of the interim resolution professional, as registered with the Board	CS-53, 1F, ANSAL PLAZA, SECTOR-1, VAISHALI, GHAZIABAD-201010, INDIA. Email: ranjeet@ranjeetcs.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	CS-53, 1F, ANSAL PLAZA, SECTOR-1, VAISHALI, GHAZIABAD-201010, INDIA. Email: irp.ranjeetcs@gmail.com
11	Last date for submission of claims	18/11/2019
12	Classes of creditors, if any, under clause (b) of Sub-Section (6A) of Section 21, ascertained by the interim resolution professional	NA
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14	a) Relevant Forms and b) Details of authorized representatives are available at:	<ul style="list-style-type: none"> • Form B- Operational Creditors (Other than Workman/Employee); • Form C- Financial Creditors; • Form CA- Allottee/Home Buyers; • Form D- Workmen/Employee; • Form E- Operational Creditors -Representative of Workmen /Employees; • Form F- Other Creditors. <p>Copy of the above Forms can be downloaded from website of Insolvency & Bankruptcy Board of India (IBBI) at ibbi.gov.in</p>



1. Notice is hereby given that the National Company Law Tribunal has ordered the commencement of Corporate Insolvency Resolution Process of **M/s Homes Connect Developers Private Limited** on **04/11/2019**. (Date on Certified copy received)
2. The Creditors of **M/s Homes Connect Developers Private Limited** are hereby called upon to submit their claims with proof on or before **18/11/2019** to the Interim Resolution Professional at the address mentioned against **Entry No.-10**.
3. The financial creditors shall submit their claims with proof by electronic means only, all other creditors may submit proof in person, by post or by electronic means. **Submission of false or misleading claims shall attract penalties.**

Date: 04/11/2019

Place: Ghaziabad



Ranjeet Kumar Verma
(Interim Resolution Professional of M/s Homes Connect Developers Pvt. Ltd.)